

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &  
IA NO. 346 OF 2015**

**Dated : 16<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ....Appellant (s)  
Versus  
Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Vishal Gupta for R.1 & 2

Ms. Suparna Srivastava with  
Mr. S.R. Pandey (Rep.) for GERC

**ORDER**

As agreed by the parties, list the matter for hearing on **18.04.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**